

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:82
ANSWERED ON:29.11.2005
BOMB BLASTS IN DELHI
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there had been a series of bomb blasts in Delhi during October 2005;
- (b) if so, the number of persons died/injured, missing in such blasts alongwith the details of the loss of property;
- (c) the details of compensation paid to the victims;
- (d) whether intelligence agencies had given prior information of such activities to the Delhi Police;
- (e) if so, the reasons for the failure of Police in this regard;
- (f) whether any investigation of these bomb blasts has been conducted;
- (g) if so, the outcome thereof alongwith the number of persons arrested so far; and
- (h) the steps taken to check such incidents in future in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a) to (h): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF THE LOK SABRA STARRED QUESTION NO. 82 DUE FOR ANSWER ON 29TH NOVEMBER 2005 REGARDING BOMB BLASTS IN DELHI.

(a) & (b): As per the information provided by Delhi Police, 59 persons were killed and 224 persons were injured in the three bomb blasts in the Capital on 29th October, 2005. Seven more persons have died subsequently thus taking the death toll to 66 till date. In addition, 10 persons are reported to be missing and properties worth Rs. 36 lakh approximately are estimated to have been damaged in Paharganj and Sarojini Nagar. There was no loss of property in the bomb blast at Okhla Bus Depot.

(c): The Government of NCT of Delhi has so far disbursed the following amounts:

S1.No. Nature of compensation/relief No.of cases Total amount paid

1. Death compensation by the Adults -24 Rs. 48,00,000/-
Central Government Minor - 09 Rs. 9,00,000/-

2. Death compensation by the Adults -24 Rs. 48,00,000/-
Government of NCT of Delhi Minor - 09 Rs. 9,00,000/-

Total Rs. 1,14,00,000/-

Major Injuries 92 Rs.46,50,000/-

Minor Injuries 58 Rs.2,90,000/-

3. Loss of Commercial Property 11 Rs.4,67,000/-

Grand Total Rs.1,68,07,000/-

(d) & (e): Delhi Police has intimated that despite the fact that there was no specific alert on bomb explosion, it had taken security precautions in the city on the eve of Diwali. The security arrangements were also reviewed in a meeting of all Districts.

(f) & (g): Delhi Police has so far arrested three persons, namely, Tariq Ahmed Dar, who was arrested on 10.11.2005 and Md. Hussain Fazli, and Md. Rafique Shah who were arrested on 22.11.2005. The interrogation of Tariq Ahmed Dar has revealed he was the main coordinator and facilitator of these blasts. During the investigation of the case, it is revealed that the conspiracy for these bomb explosions was hatched by a foreign based terrorist organisation. Further investigation is in progress.

(h): In order to curb terrorist activities, the Government has taken several measures which include strengthening of border management to check infiltration, galvanizing the intelligence machinery, ensuring improved technology, weaponry and equipment for security forces both at the Centre and in the States~ neutralizing plans of terrorist/anti-national elements by well coordinated intelligence based operations. Besides, the steps have also been taken to achieve bilateral/multi-lateral cooperation to deal with the menace of terrorism, given its global dimensions.

The steps taken by Delhi Police to check such incidents in future include barricading and carrying out special check at the entry points of markets; checking of abandoned vehicles; checking and briefing of the staff of cyber cafe especially in market areas; briefing of managers and staff of hotels/guest houses to keep full details of guests and their luggage and number of vehicles by which they arrive to ensure installation of closed circuit television cameras at the entrance of the hotels; verification of tenants; briefing of auto dealers to keep full details of buyers of second hand vehicles; regular checking of STD/ISD/PCO booth owners/operators; checking of cellular phone and sim card vendors; checking of auto-stands and taxi-stands; meeting with Market Welfare Associations and Resident Welfare Associations; briefing of Metro Rail workers/staff; sensitisation of security personnel of high rise buildings, Government buildings, regular checking of sympathizers who have given shelter to the militants in the past and militants released on bail from jail etc.